

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.452/95

Friday, this the 31st day of March, 1995.

CORAM:

HON'BLE MR - PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

N Sasidharan,
Draughtsman Grade I,
Civil Construction Wing,
All India Radio,
Thiruvananthapuram.

- Applicant

By Advocate M/s Krishnan, Unni and Ajith

Vs

1. Union of India represented
by Secretary,
Ministry of Information & Broadcasting,
New Delhi.

2. Chief Engineer(Civil),
Civil Construction Wing,
IIInd Floor, PTI Building,
New Delhi.

3. Superintending Engineer(Civil),
Civil Construction Wing,
All India Radio, Madras-5.

4. Executive Engineer(Civil),
Civil Construction Wing,
All India Radio,
Thiruvananthapuram.

5. Geetha Kumar,
Draughtsman Grade I,
Civil Construction Wing,
All India Radio,
Gream Road, Madras. - Respondents

By Advocate Mr James Kurian, Additional Central Government
Standing Counsel(for R.1 to 4)

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant is aggrieved by Al order dated 25.3.1995 by which
he was transferred from Trivandrum Division to Panaji Division. Applicant
contends that the impugned orders are in violation of the

guidelines A2. He prays that the impugned orders be quashed.

2. It is now well settled that the Tribunal does not enforce the guidelines issued in respect of any transfer policy. Applicant states that he has not been relieved yet. He has made a representation A3 dated 29.3.1995 which according to him has not been disposed of. Counsel for applicant submits that applicant may be permitted to make a detailed representation. He may do so within one month from today to the 3rd respondent. If such a representation is received, 3rd respondent shall consider the request made by the applicant along with A3 and pass appropriate orders. Till such time as the further representation, if made, is disposed of, the impugned order A1 will be kept in abeyance in so far as it relates to the applicant.

3. Application is disposed of accordingly. No costs.

Dated, the 31st March, 1995.



P. SURYAPRAKASAM
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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List of Annexures

1. Annexure-A1: True copy of the Order No.SE(C)M/1(7)/95-S-675 dt.25.3.1995 issued by the Superintending Engineer(Civil), Civil Construction Wing, All India Radio, Madras-5 to the applicant.
2. Annexure-A2: True copy of the revised guidelines regarding general transfer policy in respect of Group 'C' (Technical) staff of Civil Construction Wing, All India Radio No.A.32018/1/92 CW.I, New Delhi dt.8.7.1993
3. Annexure-A3: True copy of the representation dt. 29.3.1995 sent by the applicant to the Superintending Engineer(Civil), Civil Construction Wing, All India Radio, Madras-5.